

OLYMPIAD AT HELSINKI

*102. **Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) how many competitors from India participated in the XVth Olympiad held recently at Helsinki;

(b) the number of Indian competitors who won medals at that Olympic Meet;

(c) the amount granted by Government for participation of Indian teams and athletes in that Meet; and

(d) the approximate total amount spent by India on that Meet, including charges for travel, board etc.?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Eightyone.

(b) Twelve.

(c) Rs. 1,25,000.

(d) Rs. 3,09,000.

Shri V. P. Nayar: What is the number of the actual participants in the games and those people, non-officials, who accompanied the team otherwise?

Shri K. D. Malaviya: I am not aware of the break-ups here. I require notice.

Shri V. P. Nayar: Is it with the knowledge that standards of games in India is far behind that they sent the team?

Shri K. D. Malaviya: That is the opinion of certain experts.

Shri V. P. Nayar: Did the Government lay down any rules as to the conduct of the officials abroad?

Shri K. D. Malaviya: I am not aware.

Shri V. P. Nayar: Is it a fact that some of our officials behaved in a very rude and reprehensible manner, off the track?

Mr. Speaker: Order, order. Next question.

Shri V. P. Nayar: Only one question, Sir. Is it a fact that two medalists from India have had to borrow money for their trip?

Shri K. D. Malaviya: I do not know.

Shri V. P. Nayar: May I know.....

Mr. Speaker: Order, order; he wanted to put only one question. Next question.

STANDARDS OF GAMES

*103. **Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) whether Government have taken any steps for the general improvement of standard of athletics, gymnastics and games etc. in India;

(b) if the answer to part (a) above be in the affirmative, the steps taken so far; and

(c) whether any scheme for improving the standard of sports and games in the country will be incorporated in the Five Year Plan?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). This subject is mainly the concern of State Governments, but the Government of India have been giving grants to all-India sports organisations.

(c) Yes.

Shri V. P. Nayar: What is the amount provided for in the Five Year Plan has made provision for these and games?

Shri K. D. Malaviya: The Five-Year plan has made provision for these schemes. But, no decision has been taken so far about the exact amount.

Shri V. P. Nayar: What is the channel through which this amount would be spent?

Shri K. D. Malaviya: No decision has been taken.

Shri V. P. Nayar: Having regard to the tremendous success of the USSR in the Helsinki Olympiad, will the Government consider the taking of help from USSR for the development of physical standards?

Shri K. D. Malaviya: That is a suggestion made by the hon. Member.

Mr. Speaker: It is a suggestion.

Shri K. K. Basu: In view of the recent achievements of the Indian team in certain branches of sports and also their colossal failure—does the Government propose to set up an All India Commission to enquire into the working of sports organisations?

Shri K. D. Malaviya: No, Sir.

Shri B. S. Murthy: What special steps do Government propose to take in order to improve the standards of our athletes and gymnasts?

Shri K. D. Malaviya: This is mainly the concern of the State Governments.

As an additional measure, we help the State Government and certain organisations with grants. That is all.

Shri H. N. Mukerjee: Has the attention of the Government been drawn to some very serious allegations regarding the conduct of our representatives in Helsinki, the allegations being made by people like the Congress Secretary of West Bengal, who went as the manager of the boxing team—for heaven knows what reason. Has the attention of the Government also been drawn to a fact which allegedly humiliates India's position, namely, that at the conclusion of the games the Indian flag was left, so to speak, abegging, and there was no representative of the Indian team to carry aloft the flag of India and some finish athletes had to come forward to do that?

Shri K. D. Malaviya: I have heard a small part of that when I was in Bengal. All that I have not heard.

Shri H. N. Mukerjee: One supplementary, Sir.

Mr. Speaker: He has said that he heard something like that when he was in Bengal.

Shri K. K. Basu: With reference to part (c) of the question, does the Government propose to contribute towards the establishment of stadiums in the important cities of India?

Shri K. D. Malaviya: It is a suggestion.

Shri B. S. Murthy: One question, Sir, and that is a very important one. Apart from physical education being the concern of the State Governments, now that the Central Government is making some money grants, may I know the steps that the Central Government is taking to see that the standards of physical education in India are improved.

Shri K. D. Malaviya: This question, as I said, has been considered in the Five-Year Plan. We may make certain suggestions as pointed out by the hon. Member.

Mr. Speaker: Next question.

Shri H. N. Mukerjee: Only one question, Sir.

Mr. Speaker: Let us go to the next question.

REDUCTION OF GAZETTED AND NON-GAZETTED APPOINTMENTS

*107. **Shri A. N. Vidyalankar:** Will the Minister of Finance be pleased to state:

(a) the number of gazetted and non-gazetted appointments brought

under reduction in various Ministries of the Government of India since 15th August, 1947, and the amount of salary saved thereby;

(b) the number of similar appointments that have been newly created in various Ministries during this period;

(c) the amount of expenditure that has increased due to the new appointments; and

(d) what steps Government have taken to curtail the expenditure on Government services?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) to (c). The information is being collected and will be placed on the Table of the House in due course.

(d) Proposals relating to the creation of new posts are subjected to a detailed and careful scrutiny by this Ministry. Reductions have been made wherever possible with a view to introducing the maximum measure of economy. Also, care is taken to sanction establishments only on a temporary basis wherever they are required to meet temporary needs, and such additional establishment is reduced as soon as the need is over. As pointed out by the Finance Minister in his Budget Speech for 1952-53 in the House, the position is that in an expanding economy like ours any saving realised in administrative expenditure is likely to be more than absorbed by increasing demands for developmental expenditure. As promised by the Finance Minister at that time, a Special Unit consisting of officers of the Home and Finance Ministries are at present making a critical and detailed review of the organisational structure of the Ministries and their subordinate offices with a view to introducing economy in expenditure wherever possible.

Shri A. N. Vidyalankar: Was any Committee or Commission appointed by the Government to reorganise Government offices and curtail their expenditure?

Shri Tyagi: I have stated that many proposals were considered one after another, and I am grateful to the two Committees of this House, the Estimates Committee and the Public Accounts Committee. Their recommendations came to be of great help to me. A reduction of Rs. 5 lakhs in 1950-51 and of 124 lakhs in 1951-52 on this account was effected by the Finance Ministry itself.

According to the recommendations of the Estimates Committee, Rs. 27